



RAJASTHAN HIGH COURT
HIGH COURT OF JUDICATURE FOR RAJASTHAN
JODHPUR

D.B. Civil Writ Petition No. 3424/2026

Abhinav Thapar

----Petitioner

Versus

Union Of India

----Respondent

For Petitioner(s) : Mr. Abijay Negi for
Mr. Pravin Vyas

For Respondent(s) : Mr. Mahaveer Bishnoi, AAG
Mr. Sajjan Singh Rathore, AAG
Mr. Abhishek Singh
Mr. Vinay Kothari
Mr. Mehul Kothari

HON'BLE THE ACTING CHIEF JUSTICE MR. SANJEEV PRAKASH SHARMA
HON'BLE MR. JUSTICE BALJINDER SINGH SANDHU

Order

26/02/2026

1. Issue notice.
2. The respective counsels shall accept notice. Formal notice need not be issued.
3. It is expected from all the respective counsels to file their reply to the petition within a period of two weeks.
4. Learned counsel for the respondents shall file a brief and inform as to why a hologram of 39 microns is being demanded in their advertisement and why the same is not upto 50 microns or above.
3. List this case on 17th March 2026.

(BALJINDER SINGH SANDHU),J (SANJEEV PRAKASH SHARMA),ACJ

7-poojadubey/-